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(b) to (d) The matter has been discussed in a jointmeeting of Ministry of Road Transport and Highways, Ministry of Environment and Forests, Ministry of Defence, Government of West Bengal and National Highways Authority of India and accordingly, a proposal for carrying out survey and investigation for the existing alignment of NH-31C has been submitted to Ministry of Environment and Forest for necessary clearance. Final decision has not been taken.

Financial condition of Road Transport Corporation

†1749. SHRI LAXMINARAYAN SHARMA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether there is any scheme under Government's consideration for improving the financial condition of Government Road Transport Corporation;

(b) if so, the proposed facilities as per the scheme;

(c) by when a decision would be taken in this regard; and

(d) whether there is any provision for providing any special facility to any State in this regard; if so, the name of the State and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIAPPA): (a) No, Sir.

(b) to (d) Do not arise.

Public Transport Corporation

†1750. SHRI LAXMINARAYAN SHARMA. Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government are aware of the fact that almost all the Public Transport Corporations are running in losses and their economic situation is exceedingly pitiable;

(b) whether Government have its share capital in such Corporation; and

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⁺ Original notice of the question was received in Hindi.